

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRL.MC No.2577 OF 2020

(AGAINST THE ORDER DATED 16.03.2020 IN C.M.P. NO.875/2020
IN CRIME NO. 1402/2019 OF ERNAKULAM TOWN SOUTH POLICE
STATION ON THE FILE OF THE ADDITIONAL CHIEF JUDICIAL
MAGISTRATE (E.O.) , ERNAKULAM)

PETITIONER

JOSHY THOMAS, S/O. THOMAS, AGED 36,
THUNDATHIL(H) , KARIVEDAKAM P.O. ,
CHENGALA VILLAGE, KASARGOD, KERALA

BY ADV.P.MOHAMED SABAH

RESPONDENTS

1. STATE OF KERALA REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682031
2. THE STATION HOUSE OFFICER,
ERNAKULAM TOWN SOUTH POLICE STATION,
ERNAKULAM DISTRICT -682015

BY SRI.AMJAD ALI, PP

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE
FOLLOWING:

ASHOK MENON, J.

Cr1.MC No.2577 of 2020

Dated this the 8th day of May, 2020

O R D E R

Learned Public Prosecutor seeks time to get instructions.

Post on 12.5.2020.

**ASHOK MENON
JUDGE**